

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI**

Original Application No. 54 of 2020(SZ)  
With  
Original Application No. 61 of 2020(SZ)

**IN THE MATTER OF**  
S.P. Surendranatha Karthik

Applicant.

And

The Secretary,  
Indian Railway Welfare Organization & others.

...Respondent(s)

**INDEX TO THE ADDL. STATUS REPORT FILED BY THE 2<sup>nd</sup>  
RESPONDENT ALONG WITH PHOTOGRAPHS OF  
COMPLETION OF WORK**

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1	27.07.2023	Status Report of R-2 Avadi Municipal Corporation	1
2		Photographs	3

Certify that all papers mentioned above are true copies.

Dated at Chennai on this the 26<sup>th</sup> day of July, 2023.



Counsel Respondent No.2

(1)

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**ADDL. STATUS REPORT FILED BY THE 2<sup>nd</sup> RESPONDENT**

I, K. Tharpagraj, I.A.S., Son of Kanagaraj, Hindu, aged 49 years, the Commissioner, Avadi City Municipal Corporation having office at Avadi City Municipal Corporation, do hereby solemnly and sincerely state and affirm as follows:-

1. I am the 2<sup>nd</sup> Respondent herein and as such am well acquainted with the facts of the case through available records. I am filing this status report on behalf of Avadi City Municipal Corporation.
2. I submit that the earlier status dated 13.01.2023, filed by this Respondent may be read as part and parcel of this status report. I respectfully submit that there was a tender issued for the construction of Common Sewerage Treatment Plant at two places viz., Ambattur Lake and Vilinjiyambakkam Lake of 40 KLD and 20 KLD respectively. And it is submitted that construction activity of setting upon of Common Sewerage Treatment Plant at two places

  
**COMMISSIONER**  
AVADI CITY MUNICIPAL CORPORATION

viz., Ambattur Lake and Vilinjiyambakkam Lake where tenders have been finalized and for the past 5 months construction work along with setting up of Common Sewerage Treatment Plant was in progress and regarding progress of work status report along with Photographs has been filed before this Hon'ble Tribunal.

3. It is submitted that work has been completed and installation of Common Sewerage Treatment Plant has been set up at Ambattur Lake and Vilinjiyambakkam Lake as an evidence necessary Photographs has been filed along with this Status Report. I submit that three Units have been set up near the Vilinjiyambakkam Lake to treat the grey water and which will control the pollution in the said Lake.

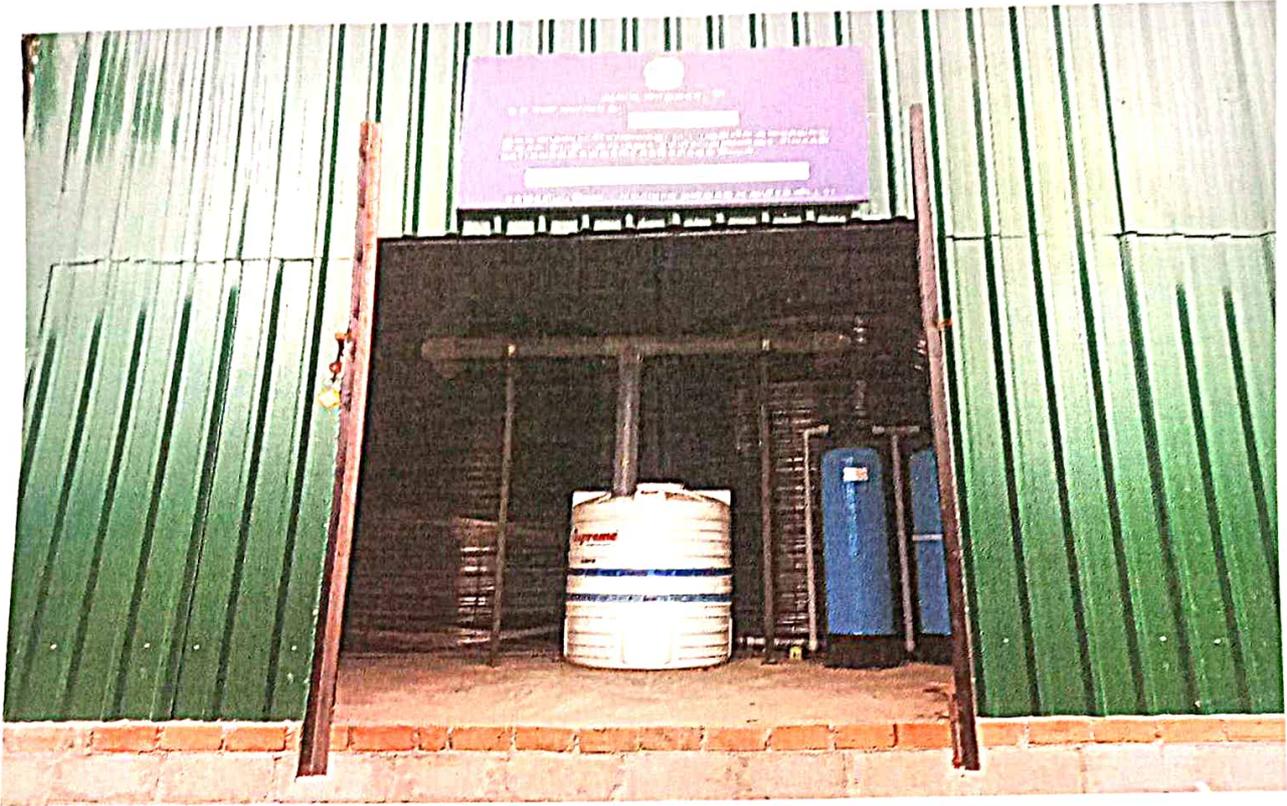
It is, therefore, prayed that this Hon'ble High Court may kindly be pleased to consider the above facts and pass such further or other order or orders as deem and proper in the circumstances of the case and thus render justice.

Solemnly affirmed at Chennai on  
this the 27<sup>th</sup> day of July, 2023  
signed his name in my presence.

  
COMMISSIONER  
AVADI CITY MUNICIPAL CORPORATION

Before me,  
  
Advocate, Chennai.

**AMBATTUR LAKE**



**STATUS OF WORK**

**\* All the works are Completed.**

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FILED BY  
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**AVADI MUNICIPAL CORPORATION**

M/s. R. GOPINATH-549/2005  
Counsel for Respondent-10

STANDING COUNSEL FOR  
AVADI MUNICIPAL CORPORATION.

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